

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA. No.717 of 1994

Dated New Delhi, this 8th day of December, 1995.

Hon'ble Shri K. Muthukumar, Member (A)

Smt. Usha Rajoria
W/o Late Shri Pardeep Singh Rajoria
R/o Type-II Quarter No.1292(MS)
Timar Pur
DELHI 110007. ... Applicant
(None present) versus

versus

Union of India, through

1. Secretary
Ministry of Urban Development
Government of India
Nirman Bhawan
NEW DELHI-110011.
2. The Director General of Works
Central Public Works Department
Nirman Bhawan
NEW DELHI-110011.
3. Director of Estate
Nirman Bhawan
NEW DELHI-110011.

By Advocate: Shri V. S. R. Krish

Respondents

O R D E R (Oral)

Sri K. Muthukumar, M(A)

It is seen that neither the applicant nor his counsel has been pursuing the matter or attending the Tribunal even though the case was listed on 17.5.95, 11.7.95, 8.8.95, 19.9.95, 24.10.95 and 11.10.95. In view of this, it is obvious that the applicant is no more interested in pursuing the case. Accordingly, the application is dismissed due to default of the applicant.

(K. Muthukumar)
Member(A)

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